

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2598
ANSWERED ON:25.11.2010
PRODUCTION OF DRUGS
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to promote the production of drugs;
- (b) if so, the details thereof; and
- (c) if not, the manner in which the Government is likely to ensure increase in the production of drugs?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): Industrial licensing for all kinds of drugs has already been abolished. However, licenses to produce drugs are granted by the Drugs Controller General of India under the administrative control of Ministry of Health & Family Welfare and respective Drug Controllers of State Governments in terms of the provisions of the Drugs & Cosmetics Act, 1940, and the rules framed there-under on the basis of applications submitted to them by the manufacturing companies.